GOVERNMENT OF INDIA MINISTRY OF POWER

RAJYA SABHA UNSTARRED QUESTION NO.954

ANSWERED ON 08.12.2025

REVOCATION OF GRID ACCESS FOR RENEWABLE ENERGY PROJECTS

954 SHRI MOHAMMED NADIMUL HAQUE:

Will the Minister of **POWER** be pleased to state:

- (a) the total renewable energy capacity for which CTUIL has revoked grid access since 2022, with State-wise details thereof;
- (b) the number of cancellations that were done due to developer delays and the number of cancellation due to transmission-side shortcomings;
- (c) the number and status of appeals pending before the Central Electricity Regulatory Commission (CERC); and
- (d) whether these repeated revocations indicate gaps in transmission planning needed to meet the 2030 non-fossil capacity target?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

- (a) & (b): Since 2022, Central Transmission Utility of India Limited (CTUIL) has revoked connectivity of 24 grantees with a Renewable Energy (RE) capacity of 6343 MW. The cancellations are on account of developer delays and not due to transmission side delays. State-wise details of revocation are provided at **Annexure.**
- (c): There are sixteen petitions pending before the Central Electricity Regulatory Commission that pertain to cases where the Petitioners (Power Generators) have approached CERC seeking protection from revocation of Connectivity.
- (d): The revocation of grid access permissions is not due to shortfall in transmission planning for achieving the 2030 non-fossil capacity target. The Government of India has set a goal of 500 GW of non-fossil fuel-based generation capacity by 2030. Already 259 GW of non-fossil capacity is connected to the grid.

Further, Inter-State Transmission System for evacuation of 172 GW of renewable energy is already under construction, and bids are in process for 19 GW capacity. Simultaneously, the Government of India is working with the States to ensure timely development of respective Intra-State Transmission Systems for evacuation of 152 GW of renewable energy. These efforts, together with the planned transmission systems for integrating hydro, nuclear, and other non-fossil capacities, collectively provide a clear implementation plan for achieving the 500 GW non-fossil capacity target.

ANNEXURE

ANNEXURE REFERRED IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 954 ANSWERED IN THE RAJYA SABHA ON 08.12.2025

Sl	State	Location	Applicants	Connectivity	Revoked	Reason for revocation
No.				Quantum	Quantum	
				(MW)	(MW)	
1.	Karnataka	Koppal PS, Koppal-II PS, Gadag PS	6	1500	1500	Failure to comply milestones/ Annulment of Letter of Award/Failure in submission of land Documents
2.	Tamil Nadu	Tuticorin-II PS	1	250	32	Failure in achieving COD*
3.	Maharashtra	Solapur S/s, Kallam PS, Solapur PG	8	1090	1090	Failure in achieving COD/ Failure in submission of Financial Closure
4.	Gujarat	Jam Khambhaliya PS, KPS1, KPS3, Bhuj PS, Bhuj-II PS	6	3243	2871	Failure in submission of land documents/ Failure in submission of Financial Closure/ Failure in achieving COD
5.	Rajasthan	Fatehgarh-II, Fatehgarh-III (Sec-I), Bikaner-II	3	850	850	Failure in achieving COD
	TOTAL		24	6933	6343	

*CoD- Commercial Operation Date
